

whereby they come to certain conclusions and then ask us to reason with them and convince them. The first part of his question is an answer to the second part. Unfortunately, many people who ought to know better, who come to India and who do not require any publicity material, yet send messages which are not at all, we think, correct which are highly wrong.

**SHRI N. SRI RAMA REDDY:** Sir, if you have no objection question No. 179 put down in my name may be taken up along with this question.

**SHRI DINESH SINGH:** If you say so, yes, Sir.

### समुद्रपार पुर्तगाली प्रदेशों के भारतीय

\*१४८. { श्री भगवत नारायण भागवत †  
श्री जेठा लाल हरिकृष्ण जोशी :  
श्री प्रतुल चन्द्र मित्र :  
श्री नवाबसिंह चौहान :

क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि समुद्रपार पुर्तगाली प्रदेशों में जो भारतीय रह रहे हैं उनके आवास परमिट रद्द कर दिये गये हैं और उनकी जायदादें जब्त कर ली गई हैं ;

(ख) क्या यह सच है कि लगभग १२,००० भारतीयों को तुरन्त लौरेत्को, मार्गुआ और मोजम्बीक छोड़ देने को कहा गया है ; और

(ग) भारत सरकार ने इस विषय में क्या कार्यवाही की है ?

### †[INDIANS IN OVERSEAS PORTUGUESE TERRITORIES]

{ SHRI B. N. BHARGAVA: †  
SHRI J. H. JOSHI:  
\*148. { SHRI P. C. MITRA:  
SHRI NAWAB SINGH  
CHAUHAN:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the residence permits of the Indian residing in the Portuguese Overseas territories have been cancelled and their properties confiscated;

(b) whether it is a fact that nearly 12,000 Indians have been asked to leave Louranco, Margua and Mozambique at once; and

(c) what action has been taken by Government of India in the matter?]

वैदेशिक कार्य मंत्रालय में उपमंत्री (श्री विनेश सिंह) : (क) से (ग) पुर्तगाल सरकार ने २५ जून, १९६२ के आदेश (डिक्री) नं० ४४४१६ द्वारा अपने उपनिवेशों में रहने वाले भारतीय राष्ट्रिकों को यह हुक्म दिया है कि वे पुर्तगाली उपनिवेशों को छोड़ कर चले जायें और इसके द्वारा उन्होंने इन भारतीय राष्ट्रिकों की जायदादों को अपने कब्जे में रखने का अधिकार भी ले लिया है। इन उपनिवेशों में रहने वाले भारतीयों की कुल संख्या २२३६ है। संयुक्त अरब गणराज्य के अधिकारियों के जरिये भारत सरकार ने पुर्तगाल से कहा है कि वे इस आदेश को रद्द कर दें और प्रवासी भारतीयों की जायदादों को लौटाने के बारे में भारत और पुर्तगाल की सरकारों के बीच जो करार हुआ है, उसके अनुसार भारतीय राष्ट्रिकों को आवश्यक सुविधायें दें।

†[ ] English translation.

†The question was actually asked on the floor of the House by Shri B. N. Bhargava.

§For supplementaries, see cols. 575—578 *infra*.

†[THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) to (c). By their Decree No. 4416 of June 25, 1962, the Portuguese Government have ordered the Indian nationals residing in their colonies to leave the Portuguese colonies and have also taken powers to take over for custody the assets of these Indian nationals. The total number of Indians in the territory is 2,239. The Government of India have asked Portugal through the United Arab Republic authorities to rescind this Decree and extent necessary facilities to Indian nationals in accordance with the agreement arrived at between the Governments of India and Portugal in respect of repatriation of assets belonging to the migrants.‡]

#### INDIANS IN MOZAMBIQUE

\*179. SHRI N. SRI RAMA REDDY: Will the PRIME MINISTER be pleased to state how many of the 2,000 Indians in Mozambique have so far sought entry into India?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): Indian Citizens abroad do not require any special authorization to return to India. So far thirty-eight Indian nationals have returned to India from Mozambique.

श्री भगवत नारायण भागवत : क्या मैं यह जान सकता हूँ कि जो जायदाद भारतीयों की वहाँ ज़ब्त की गई है वह कितने मूल्य की है और इस समय कैसे प्रयोग में लाई जा रही है ?

श्री दिनेश सिंह : हमें अभी तक इस चीज की सूचना नहीं मिल सकी है कि इसका मूल्य कितना है । लेकिन पुर्तगाल सरकार ने कहा है कि उन्होंने यह जायदाद फ्रीज कर दी है और उसके लिए एक कमेटी बनाई है

जिसके जरिये यह जायदाद बेची जायेगी और जो रुपया प्राप्त होगा वह फं.जून एकाउन्ट में जमा हो जायेगा ।

श्री भगवत नारायण भागवत : जिन भारतीयों को पुर्तगाली टैरिटरी से चले जाने का आदेश मिल चुका है वे इस समय कहाँ पर हैं, कितने वहाँ पर पहुँच गये और कितने वहाँ पर अब भी हैं ?

श्री दिनेश सिंह : अभी तक केवल ३८ भारतीय नागरिक वहाँ से आये हैं और बाकी अभी जहाँ वे पहले रह रहे थे वही हैं । मुम्किन है कि इनमें से कुछ रास्ते में हों । कुछ चल कर हांगकांग पहुँच गये हैं । जो ३८ भारतीय नागरिक आये हैं वे मोजम्बीक से आये हैं और मेरे खयाल में १५-२० और जगहों से भी आ चुके हैं ।

SHRI N. C. KASLIWAL: The hon. Minister has given the number of Indians who have been residing in Mozambique. May I know if there are any Stateless persons of Indian origin also?

SHRI DINESH SINGH: We are not aware of any Stateless persons of Indian origin there.

SHRI N. SRI RAMA REDDY: It was reported in the papers that nearly 2,000 Indians were involved in Mozambique. Of the 2,000 persons who were asked to leave Mozambique, only 38 persons according to the information of the Deputy Minister have returned to India. I would like to know as to what has happened to the rest of the Indians in Mozambique.

SHRI DINESH SINGH: I mentioned just now that at our request the United Arab Republic Government have been good enough to send their First Secretary to Mozambique to see the conditions there.

SHRI B. K. P. SINHA: May I know if there is any proposal to compensate these Indians deprived of their proper-

‡For supplementaries, see cols. 575-578 *infra*.